

Mr. Speaker: Order, order. He is covering the whole field of railway activities in the past. The question is restricted to only one point.

RAILWAY COACHES AND WAGONS

*813. **Pandit M. B. Bhargava:** Will the Minister of Railways be pleased to state:

(a) whether any order for the supply of coaches and wagons was placed with any foreign firm in the current financial year;

(b) if so, what is the number and value for which the order is placed and when the supply is expected in terms of the order placed;

(c) what is the number and value of the coaches and wagons in the process of manufacture in the current financial year in the various workshops in India; and

(d) by what time they are expected to be on the line?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):
(a) No.

(b) Does not arise.

(c) About 1,200 coaches valued at approximately Rs. 8 crores and 8,903 wagons valued at approximately Rs. 9.9 crores.

(d) About 800 coaches and 6,790 wagons are expected to be put on line during the current financial year and the balance in the next.

पंडित एम० बी० भार्गव : क्या मंत्री महोदय यह बतलाने की कृपा करेंगे कि कुल तमाम रेलवे पर कितनी कोचेज़ और वैनस की आवश्यकता है ?

श्री सतीश चन्द्र : इस के लिये नोटिस चाहिये ।

पंडित एम० बी० भार्गव : यह जो कोचेज़ बनाई जा रही हैं, इन में तीसरे दरजे की कितनी हैं और दूसरे दरजे की कितनी हैं ?

श्री सतीश चन्द्र : जो हिन्दुस्तान रियरक्राफ्ट लिमिटेड में इस वक्त कोचेज़ बन रही हैं, उन में ३१७ तीसरे दर्जे की हैं,

जर्मनी से २५० वैनस का जो इस वक्त आर्डर है, वह सब तीसरे दर्जे के लिये हैं और इन के अलावा बेलजियम और यूनाइटेड किंगडम से मीटर गेज की जो सौ गाड़ियां बनवाई जा रही हैं, वह भी तीसरे दर्जे की हैं ।

पंडित एम० बी० भार्गव : क्या माननीय मंत्री यह बतलायेंगे कि पहले दर्जे की कितनी गाड़ियां देश में और बाहर बनवाई जा रही हैं ?

श्री सतीश चन्द्र : पहले दर्जे की गाड़ियों की गिनती बहुत कम है और उन की संख्या इस वक्त मेरे पास नहीं है ।

पंडित एम० बी० भार्गव : क्या मंत्री महोदय यह बतलाने की कृपा करेंगे कि जैसा मंत्री महोदय ने बतलाया कि पहला दर्जा खत्म किया जा रहा है, तो ऐसी हालत में पहले दर्जे की और क्यों कोचेज़ बनवाई जा रही हैं ?

Shri Satish Chandra: As I said, I have no information about the first class coaches just now.

Shri Nambiar: May I know if the coaches and wagons produced in India are being manufactured in full or are re-assembled here?

Shri Satish Chandra: Some material might be imported, but they are being manufactured in this country.

Shri S. G. Parikh: What about the wagon factories at Bharatpur and Okha and have they started construction?

Shri Satish Chandra: I do not know exactly about the work.

श्री एम० एल० द्विवेदी : क्या मैं पूछ सकता हूँ कि जब अपने देश में ही यह डिब्बे बनाये जाते हैं तो इन को बाहर से मंगाने की क्यों आवश्यकता हुई ?

श्री सतीश चन्द्र : जितने डिब्बे हमारे यहां बनते हैं, वह हमारे लिये काफी नहीं हैं और उन से हमारा काम नहीं चलता है ।

श्री एम० एल० द्विवेदी : क्या माननीय मंत्री ने यह जानना चाहता ...

Mr. Speaker: Order, order. Let us go to the next question.

III CLASS PASSENGERS (RESERVATION)

*814. **Pandit M. B. Bhargava:** Will the Minister of Railways be pleased to state whether any reservation facility is afforded to IIIrd class passengers for distant journeys, and if so, at which stations and on what conditions?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra): Yes. A statement is placed on the Table of the House giving the detailed information requested. [See Appendix IV, annexure No. 36].

पंडित एम० बी० भार्गव : क्या माननीय मंत्री जी थर्ड क्लास पर भी रिजर्वेशन फेसिलिटीज लागू करना चाहते हैं और ऐसा कब तक कर सकेंगे ?

श्री सतीश चन्द्र : रेलवे मिनिस्ट्री की यह कोशिश है कि इस को जल्द से जल्द लागू किया जाय और इस के इलावा दूसरी और सहूलतें भी बढ़ाने का विचार है ।

Shri B. S. Murthy: May I know what steps have been taken by the Government to provide sleeping accommodation for third class passengers for long distance travel?

Shri Satish Chandra: Our trains are already overcrowded and sleeping accommodation cannot be considered at this stage.

Shri Namdhari: In view of the commendable work done by the Railway Administration in fitting more than one third of the stock of fans on the third class coaches, will the Government be pleased to accelerate the work of fitting the balance of fans at the earliest?

Mr. Speaker: It is only a suggestion.

श्री को० जी० बेशमुख : क्या माननीय मंत्री यह बतलाने की कृपा करेंगे कि कितने मील के प्रवासियों के लिये रिजर्वेशन किया जाता है और रिजर्वेशन के चार्ज क्या हैं ?

श्री सतीश चन्द्र : रिजर्वेशन के लिये चार आने लिये जाते हैं, और मील का जो मालूम नहीं ।

Mr. Speaker: Next question.

MURDERS IN TRAINS

*815. **Shri Dhusiya:** (a) Will the Minister of Railways be pleased to state what are the numbers of murders which have been found in 1949, 1950 and 1951 in trains which run between Delhi-Bombay, Delhi-Calcutta, Bombay-Madras and Madras-Calcutta?

(b) What steps are being taken by Government to prevent such murders?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):

(a) In 1949 there was one case of murder in train between Madras and Calcutta and another between Delhi and Calcutta. In 1950 there were no murders in any of the trains on the sections mentioned by the Member. In 1951, however there were three such cases and they all took place between Delhi and Calcutta.

(b) The measures adopted include the escorting of important trains by the Government Railway Police or the Railway Protection Police; intensive checking of compartments to ensure the proper maintenance of security fastenings and safety devices in all classes of accommodation; and the fitting of iron bars across the windows of upper class carriages and inter and third class ladies' compartments.

Shri Dhusiya: May I know if according to the Railway official enquiry there are some particular causes for railway murders? If so, what are they?

Shri Satish Chandra: There can be no particular cause. Generally the purpose may be to rob the passengers of the valuable articles they possess.

Shri Dhusiya: How many culprits were detected, and prosecuted in the years mentioned above?

Shri Satish Chandra: I have no information. The cases are dealt with in the ordinary course of law. The prosecutions are made by the State Governments.

Mr. Speaker: Obviously this is a matter which need not be gone into any further. It is a question more or less of law and order. The only difference is that the offence is committed within the railway jurisdiction. The Railways have no authority to go into the question of prosecution.